

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 05**

**IA 524/2024 IN C.P. (IB)/239(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **13.02.2024**

NAME OF THE PARTIES:

**STATE BANK OF INDIA**

**VS**

**RAMILA DIAM PRIVATE LIMITED**

Section 7 of the IBC & Rule 11 of the NCLT, 2016

---

**ORDER**

Adv. Somya i/b Adv. TN Tripathi and for the Corporate Debtor is present through VC.

Connected CP is listed on 04.03.2024, post this matter on that date. List this matter on Board on **04.03.2024**.

**-sd-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**-sd-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh